NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 52 of 2020

IN THE MATTER OF:

M/s. SRK Constructions & Projects Pvt. Ltd. ...Appellant

Vs.

M/s. Thyssenkrupp Industries India Pvt. Ltd. ...Respondent

Present: For Appellant: - Present but not marked appearance.

For Respondent:- Present but not marked appearance.

O R D E R

22.01.2020– Post the case 'for admission (fresh case)' on 29th January, 2020 along with petition for substitution, if any, filed in the meantime.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

(Justice Anant Bijay Singh)
Member(Judicial)

Ar/RR